

**Nomination of cases by Hon'ble The Chief Justice on 14/09/2015**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	W. P. - 51139/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 14/09/2015
2	W. P. - 51615/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 14/09/2015
3	W. P. - 51792/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 14/09/2015
4	W. P. - 48947/1999	Hon. Dilip Gupta, J.	Writ A - II Section on 15/09/2015
5	W. P. - 53430/2003 (Review Application)	Hon. Dilip Gupta, J.	Writ A - II Section on 15/09/2015
6	Crl. Contempt - 33/2015	Hon. V .K. Shukla, J.	Contempt Section on 15/09/2015
7	Writ Tax – 17/2013 with Writ Tax - 674/2011	Hon. Dilip Gupta, J.	Writ Tax Section on 15/09/2015
8	C. E. A. – 51/2009	Hon. Dilip Gupta, J.	S. T. R./T. T. R. Section on 15/09/2015
9	W. P. - 63139/2014	Hon. Dilip Gupta, J. (with connected cases)	Writ C - II Section on 15/09/2015
<b>Bench Comprising</b>			
10	W. P. - 69378/2010 (Review Application)	Hon. Arun Tandon, J. and Hon. Ashwani Kumar Mishra, J.	Writ A - II Section on 15/09/2015
11	Crl. Appeal - 2443/2008	Hon. Arun Tandon, J. and Hon. Sunita Agarwal, J.	Crl. Appeal (H) D.B. Section on 15/09/2015
12	Crl. Appeal - 409/2009	Hon. A. P. Sahi, J. and Hon. Ramesh Sinha, J.	Crl. Appeal (H) D.B. Section on 15/09/2015

<b>Hon....., J.</b>			
13	<b>S. C. C. Revision - 306/2015</b>	<b>Hon. Suneet Kumar, J.</b>	<b>Computer Fresh Section on 14/09/2015</b>
14	<b>Bail - 32799/2015</b>	<b>Hon. Manoj Misra, J.</b>	<b>Computer Fresh Section on 14/09/2015</b>
15	<b>Bail - 32461/2015</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>Computer Fresh Section on 14/09/2015</b>
16	<b>W. P. - 49241/2015</b>	<b>Hon. P. K. S. Baghel, J.</b>	<b>Computer Fresh Section on 14/09/2015</b>
17	<b>W. P. - 52007/2015</b>	<b>Hon. Anjani Kumar Mishra, J.</b>	<b>Computer Fresh Section on 14/09/2015</b>
18	<b>Art. 227 - 5125/2015</b>	<b>Hon. Sunita Agarwal, J.</b>	<b>Computer Fresh Section on 14/09/2015</b>
19	<b>Bail - 32811/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Computer Fresh Section on 14/09/2015</b>
20	<b>Cr. M. A. (u/s 482) - 27086/2015</b>	<b>Hon. Om Prakash, J.</b>	<b>Computer Fresh Section on 14/09/2015</b>
21	<b>W. P. - 51985/2015</b>	<b>Hon. P. K. S. Baghel, J.</b>	<b>Computer Fresh Section on 14/09/2015</b>
22	<b>Art. 227 - 5100/2015</b>	<b>Hon. Sunita Agarwal, J.</b>	<b>Computer Fresh Section on 15/09/2015</b>
23	<b>Art. 227 - 5101/2015</b>	<b>Hon. Sunita Agarwal, J.</b>	<b>Computer Fresh Section on 15/09/2015</b>
24	<b>Art. 227 - 5102/2015</b>	<b>Hon. Sunita Agarwal, J.</b>	<b>Computer Fresh Section on 15/09/2015</b>
25	<b>W. P. - 50892/2015</b>	<b>Hon. P. K. S. Baghel, J.</b>	<b>Computer Fresh Section on 15/09/2015</b>
26	<b>Bail - 34070/2013</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>Bail Section on</b>

			<b>15/09/2015</b>
<b>27</b>	<b>Bail - 5117/2014</b>	<b>Hon. Bachchoo Lal, J.</b>	<b>Bail Section on 15/09/2015</b>
<b>28</b>	<b>Civil Revision - 427/2011</b>	<b>Hon. Pankaj Mithal, J.</b>	<b>Spl. Appeal Section on 15/09/2015</b>
<b>29</b>	<b>Crl. Appeal - 7112/2009</b>	<b>Hon. Manoj Misra, J.</b>	<b>Crl. Appeal (H) S.J. Section on 15/09/2015</b>
<b>Appropriate Court dealing with such matters</b>			
<b>30</b>	<b>W. P. - 7405/2012</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ A - II Section on 15/09/2015</b>
<b>31</b>	<b>W. P. - 37371/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C - I Section on 15/09/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
15/09/2015